

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

RAJYA SABHA

QUESTION NO 19.11.2009

ANSWERED ON

PROTECTION OF MONUMENTS IN DELHI

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SHRI N.R. GOVINDARAJAR

Will the Minister of COALCOALEXTERNAL AFFAIRSCULTURE be pleased to state :-

(a) whether it is a fact that 35 National monuments including tombs, temples and cemeteria protected by ASI have gone missing and maximum missing monuments are from Delhi where the ASI is headquartered;

(b) if so, the details thereof;

(c) whether the reasons for the disappearance of monuments are urbanization, commercialization and implementation of Development projects;

(d) whether R.N. Mirdha Committee recommended minimum 9000 monument attendants to provide security but by 2008 the ASI was able to deploy merely 4000 attendants; and

(e) if so, the steps taken by the Government to provide more security to these monuments?

ANSWER

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS

(SHRI V. NARAYANASAMY)

(a) to (c) Out of 3675 monuments/sites of national importance under the control of ASI, 35 protected monuments/sites across the country are found to be untraceable. Main factors responsible for it are: rapid urbanization, pressure of developmental-projects, inadequate staff with ASI for protecting the monuments. The details of missing monuments are given at Annexure.

(d) & (e) Yes, Sir. Presently 3463 monument attendants are posted at the centrally protected monuments for their round the clock maintenance, safety and security. As against the requirement of 13,230 monument attendants, only 3463 of them are in position. Creation of 10,000 more posts of monument attendants is under consideration of the Government.